

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2393
ANSWERED ON:08.12.2005
ALLOCATION OF LNG TO GUJARAT
Gadhavi Shri Pushpdan Shambhudan

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the quantum of Liquefied Natural Gas (LNG) being supplied to various industries in Gujarat;
- (b) whether the Union Government has received any requests from various quarters to increase the allocation of LNG to the industries for Gujarat;
- (c) if so, the details thereof; and
- (d) the action taken by the Government in this regard?

Answer

MINISTER OF PETROLEUM & NATURAL GAS AND PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

(a): IOC, GAIL and BPCL are jointly supplying about 9.2 MMSCMD LNG to the different consumers in Gujarat. Besides this, M/s Shell, Hazira is also supplying some small quantities of LNG within Gujarat.

(b) to (d): The demand of gas in the country is much higher than the supplies, including LNG supplies. The Gujarat State Government has taken up the issue of allocation of additional gas to the Gujarat State Petroleum Corporation from the expanded facilities at Dahej terminal of PLL.

LNG imports are under Open General License (OGL). LNG is marketed by the companies on commercial considerations. The consumers have to tie-up their requirements with the LNG marketers.